

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/655/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the 11th February, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM.I.3/Esstt/2021-2022/163/E, dated 08.02.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 11.02.2022 till the morning of 14.02.2022**, has been accepted. The next senior most Judicial officer at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/656/A, dated , 11-02-2022

Copy to:

1.  The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)


11/2/22
